

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-140/2020)

Lakkawa Karishetty Thr. Her
Lawful Attorney Balram Karishetty Petitioner.

Vs

Dy. Commissioner, Corporation
of the City of Panaji and anr. Respondents.

Shri J. Godinho, Advocate for the petitioner.

Ms. A. Fernandes, Advocate for the respondents

Coram:- DAMA SESHADRI NAIDU, J.

Date: 25th September, 2020.

P.C.

By consent, post the matter on 9.10.2020.

DAMA SESHADRI NAIDU, J.

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